

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 23.02.2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT'S ADVOCATE</i>
1	Dr. Pramila Acharya	S.B. CMA No. 50/2017, Sanjay Kulhari V/s Sunita.	Mr. Vikash Bijarania	Mr. Rakesh Matoria
2	Dr. Pramila Acharya	S.B. CW Pet. No. 2332/2017, Smt. Meena Budhawal V/S SDO Girwal & Ors.	Mr. Sandeep Shah	Mr. C S Kotwani
3	Dr. Pramila Acharya	S.B. Criminal Misc. Pet. No. 3390/2017, Naresh Dadhich & Ors. V/S State Of Raj. & Ors.	Mr. Mahaveer Bishnoi Mr. H S Bishnoi	Mr. S K Prajapat
4	Sh. Ram Ratan Nagori	S.B. CSA No. 43/2013, Ganesh Mal & Ors V/S Raj Kumar & Ors.	Mr. Sanjeet Purohit Mr. Surendra Thanvi	Mr. Richin Surana
5	Sh. Ram Ratan Nagori	S.B. CFA No. 239/2017, Ms. Radhika Ahuja & Ors. V/S Suresh Kumar & Ors.	Mr. Sabir Khan	Mr. R K Sinha Mr. Usman Ghani

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 26.02.2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT'S ADVOCATE</i>
1	Smt. Suman Porwal	S.B. CRLMP No. 3272/2016, Sameer & Ors. V/S State.	Mr. Vinit Jain	Mr. Mahaveer Bishnoi
2	Smt. Suman Porwal	S.B. Criminal Misc. Petition 3074/2016 Kuldeep Singh V/s State & Ors.	Mr. Vinod Sharma	Respondent No. 2 present in person
3	Smt. Suman Porwal	D.B.CMA No.677/2017, Prahalad Nagla V/S Smt. Vishnu.	Mr. Pankaj Sharma	Mr. Kishan Banshal
4	Dr. Pramila Acharya	S.B. Criminal Revision No. 1361/2017, Madan Lal V/S Smt. Pushpa Devi & Ors.	Mr. N A Rajpurohit	Mr. Mohd Akbar
5	Sh. Ram Ratan Nagori	S.B.CFA No.337/2016, Kewal Ram V/S Bhikha Ram.	Mr. Suresh Shrimali	Mr. Akshay Surana Mr. Sanjeet Purohit
6	Sh. Ram Ratan Nagori	S.B. Civil Revision NO. 88/2015, Damodarlal Loya V/s Lrs Of Madanlal Connected With S.B. Civil Revision No. 70/2015, Lr's of Madanlal V/S Damodarlal Loya.	Mr. Sanjay Nahar	Dr. Sachin Acharya Mr. Rakesh Chotia

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 28.02.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Dr. Pramila Acharya	S.B.Criminal Misc.(Pet.) No. 2917/2017, Murli Manohar sanadhya V/S Smt. Chitralkha.	Mr. Manish Vyash	Mr. Suresh Bhati

भवदीय

Chiranj SK Sharma
22-2-18
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर

" Help The Needy--Timely Help May Create History "